

Educational Institutions Managed by Sri Chintalapati Bapirajh Dharma Samstha

4399. SHRI K. SURYANARAYANA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of Educational Institutions with names and places being managed by 'Sri Chintalapati Bapirajh Dharma Samstha' Chinanidra Kolanu, West Godavari District, Andhra Pradesh;

(b) the amounts of grants given to the said samstha as teaching, libraries, laboratories and hostel grants and other loans during the last three years by the State Government of Andhra Pradesh and the Government of India; and

(c) the sources of income other than Government's aid to the said institute if any, during the three years?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a). Since the organisation is a private body, Government has no information regarding details of educational institutions run by it. Information however, is being collected from the State Government of the educational Institution under their Samstha if any, recognized by them.

(b). A statement showing grants given by the Government of India to some of the institutions managed by Sri Chintalapati Bapirajh Dharma Samstha is laid on the Table of the House. [Placed in Library. See No. LT-5505/73]. Information about grants paid by the Government of Andhra Pradesh is being collected from the State Government.

(c). Government has no information regarding other sources of income of this private organization.

Opening of Sugar Mill in Dadra and Nagar Haveli

4400. SHRI RAMUBHAI PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a request was made for the issue of Letter of Intent for opening a sugar mill in Dadra and Nagar Haveli;

(b) if so, the action taken by the Government thereon; and

(c) when the final decision will be taken?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) Yes, Sir.

(b). The matter is under consideration of the Government.

(c). The target of 56 lakh tonnes for licensing in the Sugar Industry for the Fourth Five Year Plan has been practically completed. The question of licensing further additional capacity in advance against the Fifth Plan is under consideration in consultation with the Planning Commission. The decision on this application as well as other earlier applications is, therefore, likely to take some time.

Social Welfare Centres in Dadra and Nagar Haveli

4401. SHRI RAMUBHAI PATEL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of Social Welfare Centres functioning at present in Dadra and Nagar Haveli area-wise;

(b) whether Government are considering to establish more Centres as this Territory is backward; and

(c) if so, how many, when and where?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) Most of the

welfare activities in Dadra and Nagar Haveli fall under tribal welfare programmes. According to information available, the following social welfare centres are functioning:—

- (i) One Family and Child Welfare Project with six centres in Silvassa Block.
- (ii) 30 Nutrition Feeding Centres in Silvassa Block.

(b) and (c). Various Welfare Programmes are being considered for inclusion in the Fifth Plan. Details are yet to be worked out. The opening of one Ashram type Chhatralaya for the adviasis is under consideration of the Ministry of Home Affairs.

Sale of Essential Commodities from Super Bazar, Delhi at high price

4402. SHRI YAMUNA PRASAD MANDAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the reports regarding the sale of essential commodities especially atta, vanaspati and soap, at high prices by Super Bazar in Delhi; and

(b) if so, the action taken against the organisation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) A news report to this effect regarding atta only has come to Government's notice, but it does not reflect the correct position. Pre-packed whole-meal wheat atta was sold at the Super Bazar, Delhi at less than the market price, until the price of atta was statutorily controlled. Vanaspati was sold at controlled price or less, and soaps at prices fixed by the respective manufacturers, or less. Other essential commodities have been sold at prices generally lower than the prevailing market prices for the same or comparable quality of goods.

(b) In view of (a) above, this does not arise.

Acquisition of India Office Library

4403. SHRI S. C. SAMANTA:
SHRI BIRENDER SINGH
RAO:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the progress made in the direction of acquisition of India Office Library in London;

(b) the difficulties which are still standing in the way; and

(c) in view of the fact that Bangladesh has come into existence, whether her share of the assets of the Library shall go to her?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). The draft agreement for arbitration received from the U.K. Government is still under examination.

(c) The matter is under examination.

Request from Calcutta Port Commissioners for appointment of a Committee to go into Demands for Officers of Marine Services

4404. SHRI INDRAJIT GUPTA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any request has been received from the Calcutta Port Commissioners urging the appointment of a fresh Committee to go into the grievances and demands of the Officers of their Marine Services;

(b) whether the Commissioners have also urged Government to settle expeditiously the outstanding anomalies arising out of the recommendations of the Desai Committee; and

(c) if so, the action taken by Government in the matter?